COURT NO. 15

THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA

To be Heard on Monday The 2nd day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(NOTE: NO MENTIONS WILL BE ALLOWED IN THE MATTERS OF SPECIALLY IDENTIFIED CASES)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (A P S E B)					
1	WP/31781/2026 IA 1/2026 Direction Petition	MUDDEPPAGARI LINGAMMA Vs THE SOUTHERN POWER DISTRIBUTION COMPANY OF A.P.LIMITED (APSPDCL)	HARI KISHAN KUDIKALA	GP FOR ENERGY	ANANTAPUR
2	WP/31793/2026 IA 1/2026 Direction Petition	KURUBA VASANTH KUMAR Vs UNION OF INDIA	KOCHIRI RAJA SHEKAR	GP FOR ENERGY GP FOR REVENUE	ANANTAPUR
3	WP/31864/2026 IA 1/2026 Stay Petition	M/S DECCAN CEMENTS LIMITED Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR ENERGY	GUNTUR
ADMISSION (APSRTC)					
4	WP/20342/2026 IA 1/2026 Stay Petition	K.JAYANARAYANA Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	GP FOR TRANSPORT A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) K SRINIVASA PRASAD SC For APSRTC GP FOR REGISTRATION AND STAMPS	WEST GODAVARI
ADMISSION (CORPORATION)					
5	WP/31795/2026 IA 1/2026 Stay Petition	M/S ONM ASSOCIATES PRIVATE LIMITED Vs THE STATE OF AP	KOCHIRI RAJA SHEKAR	GP FOR YOUTH SERVICES GP FOR IRRI AND CAD GP FOR REVENUE	EAST GODAVARI
6	WP/31900/2026 IA 1/2026 Direction Petition	GOLDMEDAL ELECTRICALS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	DODDAKA HARSHA VARDHAN	GP FOR SCHOOL EDUCATION GP FOR FINANCE PLANNING	KRISHNA
7	WP/31925/2026 IA 1/2026 Direction Petition	SRI VENKATESWARA AGRO INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	N.RUPESWAR REDDY	GP FOR CIVIL SUPPLIES	SPS NELLORE

COURT NO. 15

THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA

To be Heard on Monday The 2nd day of November 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR COMPLIANCE					
8	CC/2437/2026 (WP/15645/2025)	KARNATI VARALAKSHMI Vs J. SIRISHA	KODATI RAMYA KRISHNA	RAMAKRISHNA PATIVADA	YSR KADAPA
FOR ADMISSION					
9	CC/3702/2025 (WP/13537/2025)	JOSEPH SRIHARSHA AND MARY INDRAJA EDUCATIONAL SOCIETY Vs SMT. A. THAMEEM ANSARIYA I.A.S.	SRICHARAN TELAPROLU	RAMA RAO KOCHIRI Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats A JAYANTHI J DILEEP KUMAR	GUNTUR
10	CC/953/2026 (WP/17036/2025)	SYED SARAMBEE Vs MR. PULLA REDDY	PALA KARTHI KIRAN	K M KRISHNA REDDY	CHITTOOR
11	CC/2210/2026 (WP/23472/2024)	KOLLA SREERAM PRASAD Vs SHASHI BHUSHAN KUMAR	SRINIVASA RAO NARRA	NAGARAJU NAGURU NAGARAJU PULLAGURA RAMA RAO KOCHIRI R 1 NOTICE SENT RETURNED UNSERVED (TRANSFERRED) R 5 NOTICE SENT RETURNED UNSERVED (NO SUCH PERSON)	GUNTUR
12.1 along with 12					
12	CC/2435/2026 (WP/16192/2025)	KARNATI SUBBALAKSHUMMA Vs G. CHINNAIAH	KODATI RAMYA KRISHNA	RAMAKRISHNA PATIVADA	YSR KADAPA
12.1	CC/2436/2026 (WP/15904/2025)	GOVINDU NAGESWARA RAO Vs J SIRISHA	KODATI RAMYA KRISHNA	RAMAKRISHNA PATIVADA	YSR KADAPA
13	CC/2996/2026 (WP/24244/2025)	PINJARI ALLIPEERA Vs DR. A. SIN IAS	RACHURI LAKSHMIKAR	RAMA RAO KOCHIRI	KURNOOL
14	CC/3511/2026 (WP/17872/2023) IA 1/2026 Direction Petition	BAGI RENUKA Vs CHINA REDDEPPA REDDY	N A RAMACHANDRA MURTHY	RR 1 TO 3 NOTICE SENT THROUGH THE DISTRICT JUDGE CHITTOOR AND SPEED POST ARE NOT YET RETURNED.	CHITTOOR
15	CC/3552/2026 (WP/13427/2026) IA 1/2026 Dispense with Petition	YUVAJANA SHRAMIKA RYTHU CONGRESS PARTY YSRCP Vs SRI LV SRINIVASA RAO	GAJJALA MALLIKARJUNA REDDY	V V SATISH (SC for APEPDCL)	WEST GODAVARI
16	CC/4132/2026 (WP/17229/2025)	K HANUMAN PRASAD Vs VIJAYALAKSHMI	M KARIBASAIAH		ANANTAPUR
INTERLOCUTORY					
17	IA/1/2026 Restoration Petition CC/4247/2025	CHINTA UMAMAHESWARA MANI KUMAR Vs KONA SASIDHAR IAS	P S P SURESH KUMAR	NAGARAJU PULLAGURA G V L MURTHY	EAST GODAVARI
FOR HEARING					

18	CC/4823/2023 (WP/1945/2021) IA 1/2023 Direction Petition	M JAGADEESH CHANDRA PRASAD Vs Y MADHUSUDHANA REDDYI.F.S	SODUM ANVESHA	G V S KISHORE KUMAR BALA MOHAN RAO S	CHITTOOR
19	CC/4824/2023 (WP/8754/2020) IA 1/2023 Direction Petition IA 3/2026 Dispense with Petition IA 4/2026 Miscellaneous Petition	M JAGADEESH CHANDRA PRASAD Vs Y MADHUSUDHANA REDDYI.F.S	SODUM ANVESHA	G V S KISHORE KUMAR BALA MOHAN RAO S	CHITTOOR
20	CC/2399/2024 (WP/7313/2023) IA 1/2025 Miscellaneous Petition IA 1/2026 Implead Petition	VEDANTAM NARASIMHACHARYULU Vs SATYANARAYANA REDDY	A SRINATH	VENKATA SAI KRISHNA PONNURU NAGARAJU NAGURU	GUNTUR
21	CC/1181/2025 (WP/5718/2025)	NOTLA TATABBAYI Vs SRI LOKAVARAPU RAMARAO	PAMARTHI KAMESWARA RAO	Y BALAJI	VISAKHAPATNAM
22	CC/2523/2025 (WP/18443/2025)	MUNASALA RAMAKRISHNA Vs SRI N.BHASKAR APPA RAO	RAVI TEJA DOMMETI	K M KRISHNA REDDY	VISAKHAPATNAM
23	CC/2917/2025 (WP/25197/2025)	AKULA RAMA DEVI Vs P RAJA BABU	G SEKHAR REDDY	RAMA RAO KOCHIRI Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	PRAKASAM
24	CC/3909/2025 (WP/16725/2025)	PULAGAURA CHINNA NARASIMHULU Vs SRI VISWANATH	G SRAVAN KUMAR	SUSHMA YAGANTI	KURNOOL
FOR WITHDRAWAL					
25	WP/27459/2018 IA 1/2018 Suspension Petition	M/S. RENEW POWER LIMITED Vs ANDHRA PRADESH STATE LOAD DISPATCH CENTRE	N SAI PHANINDRA KUMAR		ANANTAPUR
FOR DISMISSAL					
26	WP/6180/2010 IA 1/2010(WPMP 7948/2010) Direction Petition	GREEN CITY HOUSE OWNERS WELFARE ASSOCATION Vs THE EASTERN POWER DISTRIBUTION CO.OF AP.LTD & 2 OTHERS	N (P) ANJANA DEVI SATYANARAYANA	V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
SPECIALLY IDENTIFIED CASES					
27	WP/8221/2005	M/S. ANDHRA SUGARS LIMITED W.G.DISTRICT Vs TRANSMISSION CORPORATION OF A.P.LTD.& 3 OTHERS	CKR ASSOCIATES	P ANAND SESHU (SC FOR APEPDCL) METTA CHANDRASEKHARA RAO V V SATISH (SC for APEPDCL)	WEST GODAVARI
28	WP/15595/2009	G.M. B.S.N.L. GUNTUR DIST. Vs ASST. DIVIL. ENGINEER APSPDCL REPALLE GUNTUR DIST.& 4 ORS	BOKKA SATYANARAYANA KAMLA	V V SATISH (SC for APEPDCL)	GUNTUR

29	WP/28683/2009 IA 1/2009(WPMP 37285/2009) Stay Petition	M/S. RAJYALAKSHMI GINNING MILL Vs THE CHIEF ENGINEER (ZONE)	Y V SRINIVASAN	O MANOHAR REDDY(SC FOR APTRANSCO) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
30	WP/4776/2010 IA 1/2010(WPMP 6154/2010) Direction Petition	M/S. SRI CHAKRA CEMENTS LIMITED Vs SOUTHERN POWER DISTRIBUTION COMPANY	ELEVATED AS JUDGE	Y.NAGI REDDY (APSPDCL) V V SATISH (SC for APEPDCL) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
31	WP/20078/2011 IA 5/2011(WPMP 182459/2011) Direction Petition	M/S LOHIA EDIBLE OILS (PVT) LTD. VAKALAPUDI (V) Vs THE A.P EASTERN POWER DISTRIBUTION COMPANY	P NARASIMHA RAO	SRINIVASA RAO PUTLURI METTA CHENDRA SEKHAR RAO P ANAND SESHU (SC FOR APEPDCL)	EAST GODAVARI
32	WP/26884/2011 IA 1/2011(WPMP 33191/2011) Direction Petition	M.M.C.BHASKAR RAYUDU Vs THE SUPERINTENDENT ENGINEER AP TRANSCO.	N ASWARTHA NARAYANA	S D GOWD O MANOHER REDDY	ANANTAPUR
33	WP/27277/2011 IA 1/2011(WPMP 33669/2011) Direction Petition IA 1/2013(WPMP 43036/2013) Miscellaneous Petition	S.V. PRASAD REDDY Vs THE A.P. TRANSCO	K RATHANGA PANI REDDY		KURNOOL
34	WP/3022/2012 IA 1/2012(WPMP 3799/2012) Direction Petition	SNJ SUGARS AND PRODUCTS LIMITED Vs TRANSMISSION CORPORATION OF ANDHRA PRADESH LIMITED	J N BHUSHAN	ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) V V SATISH (SC for APEPDCL)	CHITTOOR
35	WP/13490/2012 IA 1/2012(WPMP 16852/2012) Direction Petition	M/S.SRI SIVA SAI ELECTRICAL WORKSWG DIST Vs TRANSMISSION CORPCHAIRMAN&2	GOPALA RAO AMANCHARLA V	O MANOHAR REDDY(SC FOR APTRANSCO) V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
36	WP/17189/2012	M/S. THE JEYPORE SUGAR COMPANY LIMITED Vs EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH	CKR ASSOCIATES	V V SATISH (SC for APEPDCL)	WEST GODAVARI
37	WP/18557/2012 IA 1/2012(WVMP 2801/2012) Vacate Stay Petition	M.D.M/S UMA SPINTEX INDIA LTD. Vs SOUTHERN POWER DISBN CO OF AP LTD. TIRUPATI & 2 OT	P R PRASAD	P VINOD KUMAR	KRISHNA
38	WP/31257/2016 IA 1/2016(WPMP 38675/2016) Direction Petition IA 1/2023 Leave Petition IA 2/2023 Condone Delay Petition	SMT. RAIPATI VENKATA SURYA CHANDRA MANI USHA Vs THE STATE OF A.P.	N SUBBA RAO	GP FOR ENERGY (AP) GP FOR IRRI AND CAD K ARUNA(SC FOR APGENCO) M. VIDYASAGAR (STANDING COUNSEL FOR APGENCO)	WEST GODAVARI
39	WP/40911/2016 IA 1/2016(WPMP 50391/2016) Direction Petition	M/S. SRI LAKSHMI SRINIVASA MODERN RICE MILL Vs THE A.P EASTERN POWER DISTRIBUTION CO. LTD.	P NARASIMHA RAO	M RAVINDRA (SC FOR APEPDCL)	EAST GODAVARI

40	WP/42136/2016 IA 1/2016(WPMP 51949/2016) Direction Petition	SBS PAPER BOARDS PRIVATE LTD. Vs ANDHRA PRADESH EASTERN POWER DISTRIBUTION COMPANY LTD.	KEDARESWAR KATARI		EAST GODAVARI
41	WP/42830/2016 IA 1/2016(WPMP 52807/2016) Direction Petition	SANGINEEDI LAXMINARAYANA Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR ENERGY (AP) V V SATISH (SC for APEPDCL) GP FOR REVENUE	WEST GODAVARI
42	WP/46338/2016 IA 1/2016(WPMP 57062/2016) Direction Petition	SATHI BHAGVAN REDDY Vs THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION	T V JAGGI REDDY	M RAVINDRA (SC FOR APEPDCL) METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	EAST GODAVARI
43	WP/6460/2017 IA 1/2017(WPMP 7896/2017) Direction Petition	BOBBA RAMA KRISHNA ANANTAPUR DIST Vs CHAIRMAN APSPDCL HYDERABAD & 3 OTHERS	E V V S RAVI KUMAR	JAGARLAMUDI KOTESWARI DEVI Y.NAGI REDDY (APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
44	WP/22040/2017 IA 1/2017(WPMP 27137/2017) Direction Petition	GUDUDALA SRINIASULU PRAKASAM DIST Vs SECRETARY ENERGY DEPT. AMARAVATHI & 4 OTHERS	RAVI KIRAN PONNURU	GP FOR ENERGY (AP) N SIVA REDDY(SC FOR APTRANSCO) JAGARLAMUDIKOTESWARIDEVI(SC FORAPSPDCL) V V SATISH (SC for APEPDCL) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
45	WP/25605/2017 IA 1/2017(WPMP 31756/2017) Direction Petition IA 2/2017(WPMP 31757/2017) Direction Petition	ED M/S. RHODIUM FERRO ALLOYS (P) LTD. ANANTAPUR DIST Vs MD APSPDCL CHITTOOR DIST & 3 OTHERS	CKR ASSOCIATES	VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
46	WP/30961/2017 IA 1/2017(WPMP 38582/2017) Direction Petition	MORAVANENI MADHAVA RAO Vs THE A.P. EASTERN POWER DISTRIBUTION COMPANY LTD.	TURAGA SAI SURYA		WEST GODAVARI

ADMISSION (CORPORATION)

47	WP/8423/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	MORTHALA SUBBA REDDY Vs THE STATE OF ANDHRA PRADESH	T NAGARJUNA REDDY	GP FOR ENERGY V V SATISH (AFTER SPECIALLY IDENTIFIED CASES)	PRAKASAM
48	WP/6178/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	PRAKASH ARTS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	RAVITEJA PADIRI	GP FOR HOUSING GP FOR GENERAL ADMINISTRATION GP FOR FINANCE PLANNING MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED)	KRISHNA

49.1 along with 49

49	WP/21306/2024 IA 1/2024 Direction Petition	GIMPEX PRIVATE LTD Vs THE STATE OF AP	T SREEDHAR	GP FOR REVENUE GP FOR INDUSTRIES COMMERCE THE ADVOCATE GENERAL	YSR KADAPA
49.1	WP/21027/2017 IA 1/2017(WVMP 3305/2017) Vacate Stay Petition IA 2/2017(WPMP 25849/2017) Direction Petition	M/S. GIMPEX PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	T SREEDHAR	Y SUDHAKAR GP FOR INDUSTRIES COMMERCE GP FOR REVENUE	HYDERABAD

50	WP/21962/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition	K. KRISHNAM RAJU Vs THE STATE OF ANDHRA PRADESH	K L N SWAMY	GP FOR SOCIAL WELFARE V CH NAIDU GP FOR FINANCE PLANNING	KRISHNA
51	WP/14722/2025 IA 1/2025 Direction Petition IA 2/2025 Fix an Early Date IA 3/2025 Fix an Early Date	GEEKEN SEATING COLLECTION PVT LTD Vs THE STATE OF ANDHRA PRADESH	KANALA MAHESH	GP FOR FINANCE PLANNING M L NEELIMA GP FOR SCHOOL EDUCATION	KRISHNA
52	WP/24677/2025 IA 1/2025 Direction Petition	M/S. NNR CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	SHAIK MEERAVALI	GP FOR TOURISM M R K CHAKRAVARTHY SRINIVASULA REDDY VAJRALA SC FOR APTDC Ltd	GUNTUR
53	WP/29610/2025 IA 1/2025 Direction Petition	M/S. SRI SURYA RAMA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING M Krishna Rao SC for skl vzm kkd Municipal Corporations	EAST GODAVARI
54	WP/32930/2025	NARAVARI YOUTH ASSOCIATION Vs THE STATE OF AP	C LAKSHMANNA	GP FOR HOUSING MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED)	KURNOOL
55	WP/9665/2026 IA 1/2026 Suspension Petition	MAJETY JEEVANA JYOTHI Vs STATE OF ANDHRA PRADESH	RAVITEJA JAMMALAMADAKA	GP FOR INDUSTRIES COMMERCE SANTHI CHANDRA SC For APIIC	EAST GODAVARI
56	WP/18112/2026 IA 1/2026 Direction Petition	DASARI NAGA SAI MADHUKAR (STUDENT) Vs THE STATE OF ANDHRA PRADESH	K KOUTILYA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING Chejarla Venkateswara rao SC For A.P.Kapu welfare and developement Corp.LTD	GUNTUR
57	WP/20100/2026 IA 1/2026 Direction Petition	M/S. SRI VINAYAKA ADS Vs THE STATE OF ANDHRA PRADESH	P KAMLAKAR	GP FOR GENERAL ADMINISTRATION MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED) K MALLIKHARJUNA MOORTHY	KRISHNA
58	WP/26370/2026 IA 1/2026 Direction Petition	VADDE HANUMADAS Vs M/S ANDHRA PRADESH STATE POLICE HOUSING CORPORATION LIMITED	SRINIVASA KANNAMA REDDY	DODDALA YATHINDRA DEV GP FOR FINANCE PLANNING GP FOR AGRICULTURE	KURNOOL
59	WP/27411/2026 IA 1/2026 Suspension Petition IA 2/2026 Implead Petition	DOLA APPALA NAIDU Vs THE STATE OF ANDHRA PRADESH	ADAPA RAMYA SAHITHI NAIDU	GP FOR INDUSTRIES COMMERCE V.V.L.N.PURNESH SANTHI CHANDRA SC For APIIC	KRISHNA
60	WP/29377/2026 IA 1/2026 Direction Petition	M/S NARAYANA EDUCATIONAL AND RURAL DEVELOPMENT SOCIETY Vs THE STATE OF ANDHRA PRADESH	VENKATA SUBBAIAH POGULA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	GUNTUR
61	WP/29478/2026 IA 1/2026 Direction Petition	AMARA RAJA INFRA LIMITED Vs THE STATE OF ANDHRA PRADESH	SUDEEPTHI POTLURI	GP FOR ENERGY	CHITTOOR

62	WP/29604/2026 IA 1/2026 Direction Petition	ADDTECH SOLUTIONS Vs THE STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA	GP FOR HOME DODDALA YATHINDRA DEV	GUNTUR

ADMISSION (A P S E B)

63	WP/29137/2023 IA 1/2023 Direction Petition	DOKUPARTHI DIVA KUMARI Vs ANDHRA PRADESH CENTRAL POWER DISTRIBUTION CORPORATION LIMITED	MAGANTI SAI KRISHNA	MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED) V V SATISH (SC for APEPDCL) GP FOR REVENUE V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA

64.1,64.2,64.3 along with 64

64	WP/18455/2024 IA 1/2024 Direction Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition IA 1/2026 Leave Petition IA 3/2026 Vacate Stay Petition	M/S DECCAN FERRO ALLOYS PVT LTD. Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V V SATISH (SC for APEPDCL) GP FOR ENERGY V V SATISH	VIZIANAGARAM
64.1	WP/15270/2024 IA 1/2024 Direction Petition IA 2/2024 Suspension Petition	M/S TUF METALLLURGICAL PRIVATE LIMITED Vs THE STATE OF AP	S.V.S.S.SIVA RAM	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
64.2	WP/18456/2024 IA 1/2024 Direction Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	M/S SRI SRINIVASA FERROTECH PVT LTD (PREVIOUSLY M/S LAKSHMI METALS AND ALLOYS PVT. LTD.) Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V V SATISH (SC for APEPDCL) V V SATISH	VIZIANAGARAM
64.3	WP/21488/2024 IA 1/2024 Direction Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	INDSIL HYDRO POWER AND MANGANESE LIMITED Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V V SATISH (SC for APEPDCL) V V SATISH	VIZIANAGARAM
65	WP/17944/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition IA 3/2025 Vacate Stay Petition IA 1/2026 Leave Petition	SUNKARA SRI HARI REDDY Vs THE STATE OF AP	SRINIVASA RAO NARRA	GP FOR ENERGY V V SATISH (SC for APEPDCL)	PRAKASAM

66	WP/26662/2025 IA 1/2025 Stay Petition IA 2/2025 Direction Petition IA 1/2026 Stay Petition IA 2/2026 Stay Petition IA 3/2026 Stay Petition IA 4/2026 Stay Petition IA 5/2026 Stay Petition IA 6/2026 Stay Petition IA 7/2026 Vacate Stay Petition IA 9/2026 Stay Petition IA 10/2026 Stay Petition	MANIRA ENERGY PRIVATE LIMITED Vs ANDHRA PRADESH CENTRAL POWER DISTRIBUTION CORPORATION LIMITED	VIMAL VARMA VASI REDDY	V V SATISH (SC for APEPDCL) V V SATISH	KRISHNA
67	WP/35162/2025 IA 1/2025 Direction Petition IA 2/2025 Stay Petition IA 1/2026 Vacate Stay Petition	YALAKALA SATHYAVATHI Vs THE STATE OF AP	SHAIK MD UMAR ABDULLAH	GP FOR ENERGY V V SATISH (SC for APEPDCL) A VEERASWAMY	VIZIANAGARAM

68.1 along with 68

68	WP/35215/2025 IA 1/2025 Direction Petition IA 2/2025 Suspension Petition	RKN PROJECTS PVT LTD Vs THE STATE OF ANDHRA PRADESH	P SAI SURYA TEJA	GP FOR ENERGY K.KRISHNABUSHAN CHOWDARY SC For APGENCO TAGORE YADAV YARAGORLA MUDUNURI ANAND KUMAR (SC FOR NHAI) R2 R4 R5 R6 R8 UNSERVED,	SPS NELLORE
68.1	WP/17932/2026 IA 1/2026 Direction Petition	M/S. RKN PROJECTS PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	P SAI SURYA TEJA	GP FOR ENERGY K.KRISHNABUSHAN CHOWDARY SC For APGENCO MUDUNURI ANAND KUMAR (SC FOR NHAI)	SPS NELLORE
69	WP/11017/2026 IA 1/2026 Direction Petition	PYDI VENKATARAMANA Vs ANDHRA PRADESH EASTERN POWER DISTRIBUTION COMAPANY LTD	A PRABHAKAR SARMA	GP FOR ENERGY V V SATISH (SC for APEPDCL) GP FOR REVENUE	VISAKHAPATNAM
70	WP/13521/2026 IA 1/2026 Direction Petition	VAAYU (INDIA) POWER CORPORATION PVT. LTD. Vs ANDHRA PRADESH STATE LOAD DISPATCH CENTRE	D S SIVADARSHAN	THE ADVOCATE GENERAL GP FOR ENERGY R2 UNSERVED,	KRISHNA
71	WP/14225/2026 IA 1/2026 Direction Petition	MANGALA SEENAIAH Vs THE STATE OF ANDHRA PRADESH	M.VINOD KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
72	WP/14232/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	M/S DR. REDDYS LABORATORIES LIMITED Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
73	WP/15231/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	CHAMALA CHANDRA SEKHAR REDDY Vs THE ANDHRA PRADESH STATE SOUTHERN POWER DISTRIBUTION COMPANY LIMITED	P NAGENDRA REDDY	VENKATA RAMA RAO KOTA SC FOR APSPDCL GP FOR ENERGY	CHITTOOR

74	WP/15320/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	GADE CHANDRASEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	GP FOR ENERGY GP FOR REVENUE V V SATISH	PRAKASAM
75	WP/15333/2026 IA 1/2026 Direction Petition	NALLAGATLA THIRUPAIAH Vs THE STATE OF ANDHRA PRADESH	NAVULURU KRISHNA SAI	GP FOR ENERGY T LAKSHMI NARAYANA VENKATA RAMA RAO KOTA SC FOR APSPDCL GP FOR REVENUE	SPS NELLORE
76	WP/15657/2026 IA 1/2026 Direction Petition	CHAVALI NAGARAJU Vs THE CHAIRMAN AND MANAGING DIRECTOR	J RAVI KUMAR	K V S VISHNURAM V V SATISH	KRISHNA

77.1,77.2 along with 77

77	WP/16492/2026 IA 1/2026 Direction Petition	VAYU URJA BHARAT PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL V V SATISH	CHITTOOR
77.1	WP/17099/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	ITC LIMITED Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	GP FOR ENERGY V V SATISH	KRISHNA
77.2	WP/17101/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	ITC HOTELS LIMITED Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	GP FOR ENERGY V V SATISH	KRISHNA
78	WP/16610/2026 IA 1/2026 Stay Petition	BOYA POTHANNA Vs THE CHAIRMAN AND MANAGING DIRECTOR	M KARIBASAIAH	VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
79	WP/20775/2026 IA 1/2026 Direction Petition	CH.AJAY KUMAR Vs THE STATE OF ANDHRA PRADESH	MALLAVOLU NIKITHA	GP FOR ENERGY V V SATISH	KRISHNA
80	WP/21189/2026 IA 1/2026 Direction Petition	NURUPARTHI PRADEEP KUMAR Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR ENERGY V V SATISH (SC for APEPDCL)	EAST GODAVARI
81	WP/22186/2026 IA 1/2026 Stay Petition	OM SHARDA LOGISTICS PRIVATE LIMITED Vs ANDHRA PRADESH POWER DEVELOPMENT COMPANY LIMITED	O M R LAW FIRM	N JEEVAN KUMAR	PRAKASAM
82	WP/23901/2026 IA 1/2026 Direction Petition	MANDALA GOVINDAMMA Vs THE STATE OF ANDHRA PRADESH	BODDULURI ANJANEYULU	GP FOR ENERGY	PRAKASAM
83	WP/24029/2026 IA 2/2026 Suspension Petition	THE ASST. EXECUTIVE ENGINEER Vs THE VIDYUT OMBUDSMAN	V V SATISH (SC for APEPDCL)		EAST GODAVARI
84	WP/25028/2026 IA 1/2026 Direction Petition	KARRA RATNAM Vs THE STATE OF ANDHRA PRADESH	SIVA RAMA KRISHNA KOLLURU	GP FOR ENERGY P BADRINATH V V SATISH	KRISHNA
85	WP/25244/2026 IA 1/2026 Direction Petition	SADDALA SUDHAKAR Vs THE CHAIRMAN AND MANAGING DIRECTOR	SANTHOSH KUMAR YALLAPU	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR

86	WP/27361/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition	D JAGADEESH Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	GP FOR ENERGY V V SATISH	KRISHNA
87	WP/28399/2026 IA 1/2026 Stay Petition	PALURI KUMAR RAJASEKHAR Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL) GP FOR REVENUE	WEST GODAVARI
88	WP/28832/2026 IA 1/2026 Stay Petition	MOKA VISWESWARA Vs THE STATE OF ANDHRA PRADESH	UDAY KUMAR VAMPUGADAVALA	GP FOR ENERGY GP FOR LAND ACQUISITION	ANANTAPUR
89	WP/29767/2026 IA 1/2026 Stay Petition	M/S. NAIR COAL SERVICES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	M/S INDUS LAW FIRM	GP FOR ENERGY THE ADVOCATE GENERAL	KRISHNA
90	WP/30776/2026 IA 1/2026 Direction Petition	NARAMSETTI ESWARAPPA Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	GP FOR ENERGY	CHITTOOR
91	WP/30873/2026 IA 1/2026 Direction Petition	MEDISETTI VENKATARAMANA Vs THE STATE OF ANDHRA PRADESH	VENKATA SIVA NAGARAJ BONKURI	GP FOR ENERGY GP FOR PANCHAYAT RAJ RURAL DEV	EAST GODAVARI
92	WP/30931/2026 IA 1/2026 Direction Petition	KURELLA GOVINDU Vs THE STATE OF ANDHRA PRADESH	SEETHA RAM SATISH KALIGINEEDI	GP FOR ENERGY SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP FOR ROADS BUILDINGS	EAST GODAVARI
93	WP/30934/2026 IA 1/2026 Direction Petition	PENAKA ANITHA Vs THE STATE OF ANDHRA PRADESH	C VAMSI KRISHNA	GP FOR ENERGY	SPS NELLORE

ADMISSION (MINES AND INDUSTRIES)

94	WP/30445/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	KUNTA GANGADHARA RAO Vs THE STATE OF ANDHRA PRADESH	SYED KHADER MASTAN	GP FOR MINES AND GEOLOGY GP FOR IRRI AND CAD B JAYA PRABHAKARA RAO YELISETTI SOMARAJU STANDING COUNSEL APPCB GP FOR HOME DURGA SATYANARAYANA P GP FOR REVENUE	GUNTUR
95	WP/2496/2025 IA 1/2025 Direction Petition IA 2/2025 Vacate Stay Petition IA 1/2026 Leave Petition	VIJAYABHERI INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	KAMBHAMPATI RAMESH BABU	GP FOR INDUSTRIES COMMERCE SANTHI CHANDRA SC For APIIC	EAST GODAVARI
96	WP/18754/2025 IA 1/2025 Suspension Petition IA 1/2026 Extension Petition	M/S SLV STONE CRUSHERS Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR MINES AND GEOLOGY	SPS NELLORE
97	WP/20811/2025 IA 1/2025 Direction Petition	D VIMALA Vs THE STATE OF AP	KARUMANCHI INDRANEEL BABU	GP FOR MINES AND GEOLOGY V VINOD K REDDY GP FOR REVENUE	CHITTOOR

98	WP/2982/2026 IA 1/2026 Stay Petition	RUDRAMKOTA ADIVASI SANGAM Vs THE STATE OF ANDHRA PRADESH	RAVI KIRAN KUMAR KOLUSU	GP FOR INDUSTRIES COMMERCE GP FOR MINES AND GEOLOGY	WEST GODAVARI
99	WP/6678/2026 IA 1/2026 Suspension Petition IA 2/2026 Additional Material Petition IA 3/2026 Vacate Stay Petition	M/S. VISHWA SAMUDRA ENGINEERING PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR MINES AND GEOLOGY GP FOR MINES AND GEOLOGY SUDHA MADHURI GOVINDU	SRIKAKULAM
100	WP/6857/2026 IA 1/2026 Direction Petition IA 2/2026 Extension Petition	THE RAMCO CEMENTS LIMTED Vs THE REGIONAL CONTROLLER OF MINES	VENKATRAM REDDY MANTUR	J U M V PRASAD GP FOR MINES AND GEOLOGY (ASST SOLICITOR GENERAL OF INDIA)	KRISHNA
101	WP/8596/2026 IA 2/2026 Direction Petition IA 3/2026 Direction Petition	M/S VENKATA SUDHA ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	R DURGA LATHASRI	GP FOR HOME GP FOR MINES AND GEOLOGY	ANANTAPUR
102	WP/14294/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	KUKKALA VENKATA KRISHNA REDDY Vs STATE OF ANDHRA PRADESH	NAGA PRAVEEN VANKAYALAPATI	GP FOR MINES AND GEOLOGY GP FOR HOME GP FOR REVENUE	PRAKASAM
103	WP/24768/2026 IA 1/2026 Direction Petition	M/S. SRI VIGNESWARA TRUCK SERVICE HUB Vs STATE OF ANDHRA PRADESH	RAYASAM DURGA PRAVEEN	GP FOR INDUSTRIES COMMERCE	SPS NELLORE
104	WP/27557/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Implead Petition	CHENNUPATI SURESH Vs STATE OF ANDHRA PRADESH	G N UMA RANI	GP FOR MINES AND GEOLOGY GP FOR REVENUE V SAI KUMAR	CHITTOOR
105	WP/28402/2026 IA 1/2026 Direction Petition	PILLA SATYANARAYANA MURTHY @ SATHI BABU Vs THE STATE OF ANDHRA PRADESH	G RAJA BABU	GP FOR MINES AND GEOLOGY	VISAKHAPATNAM
106	WP/30894/2026 IA 1/2026 Direction Petition	YETTAPU VIJAYALAKSHMI Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	GP FOR INDUSTRIES COMMERCE GP FOR HOME GP FOR REVENUE	YSR KADAPA

ADMISSION (APSRTC)

107	WP/26874/2026 IA 1/2026 Stay Petition	M/S GOPAL REDDY MAN POWER CONSULTANCY SERVICES SOCIETY Vs THE STATE OF ANDHRA PRADESH	K VISWANATHAM	GP FOR ROADS BUILDINGS	YSR KADAPA

FOR ORDERS

108.1 along with 108

108	WP/17113/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Vacate Stay Petition	SUJALA PIPES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	S APPADHARA REDDY	GP FOR AGRICULTURE MANIKANTESWARA RAO KOTHA SC For APSAIDCL VJA GP FOR PANCHAYAT RAJ RURAL DEV	KURNOOL

108.1	WP/21704/2026 IA 1/2026 Stay Petition	VIJAYA PLASTIC INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	GP FOR AGRICULTURE S APPADHARA REDDY GP FOR PANCHAYAT RAJ RURAL DEV DODDAKA HARSHA VARDHAN	GUNTUR
109	WP/27038/2026 IA 1/2026 Stay Petition IA 2/2026 Implead Petition IA 3/2026 Additional Affidavit	M/S.RUPESH TRADERS Vs THE STATE OF ANDHRA PRADESH.	BHARAT BABU.N	GP FOR CIVIL SUPPLIES ADDL ADVOCATE GENERAL	KRISHNA

INTERLOCUTORY

110.1,110.2,110.3,110.4 along with 110

110	WP/19762/2020 IA 1/2020 Direction Petition IA 1/2024 Leave Petition IA 2/2024 Leave Petition	KATRU RAJESH Vs THE CHIEF SECRETARY	B V KRISHNA REDDY	RAMALINGESWARA RAO KOCHARLA KOTA METTA CHENDRA SEKHAR RAO ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) V V SATISH (SC for APEPDCL) GP FOR REVENUE ELURU SESHA MAHESH BABU R1 R8 UNSERVED,R5 UNSERVED	WEST GODAVARI
110.1	WP/18647/2020 IA 1/2020 Direction Petition	BETHU VIMALA Vs THE CHIEF SECRETARY	B V KRISHNA REDDY	GP FOR GENERAL ADMINISTRATION METTA CHENDRA SEKHAR RAO RAMALINGESWARA RAO KOCHARLA KOTA ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) GP FOR REVENUE	WEST GODAVARI
110.2	WP/20476/2020 IA 1/2020 Direction Petition IA 1/2021 Implead Petition IA 1/2024 Leave Petition IA 2/2024 Leave Petition	GEDDAM SITA RAMAIAH Vs THE CHIEF SECRETARY	B V KRISHNA REDDY	GP FOR GENERAL ADMINISTRATION METTA CHENDRA SEKHAR RAO RAMALINGESWARA RAO KOCHARLA KOTA ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) ELURU SESHA MAHESH BABU	WEST GODAVARI
110.3	WP/20959/2020 IA 1/2020 Direction Petition IA 1/2024 Leave Petition	GANGULA PUSHPAVATHI Vs THE CHIEF SECRETARY	B V KRISHNA REDDY	GP FOR GENERAL ADMINISTRATION RAMALINGESWARA RAO KOCHARLA KOTA METTA CHENDRA SEKHAR RAO ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) ELURU SESHA MAHESH BABU	WEST GODAVARI
110.4	WP/21385/2020 IA 1/2020 Direction Petition IA 1/2021 Implead Petition IA 1/2024 Leave Petition IA 2/2024 Leave Petition	CHINTALAPUDI CHITTI AKKULU Vs THE CHIEF SECRETARY	B V KRISHNA REDDY	METTA CHENDRA SEKHAR RAO RAMALINGESWARA RAO KOCHARLA KOTA ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) ELURU SESHA MAHESH BABU	WEST GODAVARI
111	WP/18278/2021 IA 1/2021 Direction Petition	M/S SURYA GRANITES Vs THE STATE OF ANDHRA PRADSEH	J M NAIDU	GP FOR MINES AND GEOLOGY GP FOR REVENUE	CHITTOOR

112	WP/18323/2021 IA 1/2021 Direction Petition IA 2/2021 Stay Petition IA 1/2025 Leave Petition	PINNINITI PRASAD BABU Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	GP FOR CIVIL SUPPLIES MD SALEEM P HEMA CHANDRA (SC FOR CIVIL SUPPLIES CORP LTD)	VIZIANAGARAM

113.1 along with 113

113	WP/25041/2022 IA 1/2022 Direction Petition IA 1/2023 Vacate Stay Petition IA 1/2024 Implead Petition IA 2/2024 Vacate Stay Petition IA 3/2024 Vacate Stay Petition	MAREEDU CHENNA KESAVA RAO Vs THE ANDHRA PRADESH CENTRAL POWER DISTRIBUTION CORPORATION LIMITED	SREENIVASA RAO VELIVELA	V V SATISH (SC for APEPDCL) M/S INDUS LAW FIRM GP FOR REVENUE V R REDDY KOVVURI (SC FOR APCPDCL) R2 UNSERVED,	KRISHNA
113.1	WP/25046/2022 IA 1/2022 Direction Petition	BELAGAM DAMAYANTHI Vs THE ANDHRA PRADESH CENTRAL POWER DISTRIBUTION CORPORATION LIMITED	SREENIVASA RAO VELIVELA	V V SATISH (SC for APEPDCL) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
114	WP/26736/2023 IA 1/2023 Suspension Petition IA 1/2026 Leave Petition	MACHILIPATNAM COMMUNICATIONS PVT LTD Vs UNION OF INDIA	PEDDIBHOTLA VENKATA SAI RAJESH	G.ARUN SHOWRI(CENTRAL GOVT. COUSEL) ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) GP FOR SERVICES I V V SATISH (SC for APEPDCL) SRIDHAR TUMMALAPUDI (CENTRAL GOVT COUNSEL)	KRISHNA
115	WP/34785/2025 IA 1/2025 Stay Petition	SAAREDDY TIRUPATAMMA Vs THE STATE OF ANDHRA PRADESH	AYESHA AZMA S	GP FOR ENERGY V V SATISH (SC for APEPDCL)	PRAKASAM
116	IA/2/2026 Recall Petition WP/4636/2026	SRI BHEEMARASETTY RAMANA BABU Vs PYLA VENKATA SWAMY BABU	V V RAVI PRASAD	VIJAYA KUMAR SATA VIJAYA KUMAR SATA V V SATISH (SC for APEPDCL) R2 R4 R5 R6 UNSERVED,	VISAKHAPATNAM

INTERLOCUTORY(REVIEW PETITIONS))

117	IA/1/2026 Review Petition WP/11281/2026	SHAIK MUSTAFA Vs THE STATE OF AP	DUGGIRALA SUBASH	V V SATISH (SC for APEPDCL) GP FOR HOME V V SATISH	GUNTUR
118	IA/2/2026-Direction Petition WP/11281/2026	SHAIK MUSTAFA Vs THE STATE OF AP	DUGGIRALA SUBASH	V V SATISH (SC for APEPDCL) GP FOR HOME V V SATISH	GUNTUR

(AFTER DAILY LIST, THE WEEKLY LIST WILL BE TAKEN UP)